

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No(s) .
22369/2016

(Arising out of impugned final judgment and order dated 08/07/2016
in SAD No. 428/2016 passed by the High Court Of Judicature at
Allahabad)

OM PRAKASH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

I.A. 1/2016(with c/delay in filing slp)

Date : 09/12/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE PRAFULLA C. PANTFor Petitioner(s) Mr. Ali Qambar Zaidi,Adv.
Mr. Satya Mitra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

[O.P. SHARMA]
AR-CUM-PS[RAJINDER KAUR]
COURT MASTER